## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO.3171 TO BE ANSWERED ON 06.08.2021

### PENDING CASES OF CHILD SEXUAL ABUSE

#### 3171. SHRI VISHNU DAYAL RAM:

will the MINISTER OF WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the cases of child sexual abuse pending in various courts during the last five years, State and district-wise;
- (b) whether the Government has formulated any special plan to reduce/dispose of such cases lying pending for long in various courts of the country; and
- (c) if so, the details thereof?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) State/UT-Wise cases pending trial at the end of the year under POCSO Act, 2012 during 2015-2019 is at Annexure-I and State/UT-wise cases pending trial at the end of the year under Rape (Sec. 376 IPC) for crime against children during 2017-2019 is at Annexure-II, as provided by National Crime Record Bureau.

Union of India has initiated a scheme for setting up 1023 Fast Track Special Court including 389 exclusive POCSO courts for expeditious trial and disposal of cases related to rape and POCSO Act. 660 FTSCs including 343 exclusive POCSO Courts have been made operational till June 2021 which have disposed more than 51,600 pending cases as per information made available by High Courts.

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ANSWERED ON 06.08.2021 indicating State/UT-wise Cases Pending Trial at the end of the year under Protection of Children from Sexual Offences Act during 2015-2019

SL	State/UT	2015	2016	2017	2018	2019
1	Andhra Pradesh	1344	1550	1100	1343	1542
2	Arunachal	113	101	7	28	52
	Pradesh	115	101	,	20	52
3	Assam	616	1005	1506	2664	3750
4	Bihar	545	653	1431	2558	3575
5	Chhattisgarh	2985	2562	3122	3861	4799
6	Goa	287	288	0	2	2
7	Gujarat	2371	3606	5130	6947	8604
8	Haryana	893	1275	1592	2361	2962
9	Himachal Pradesh	531	596	27	47	54
10	Jammu & Kashmir	63	71	0	24	96
11	Jharkhand	170	307	495	757	1024
12	Karnataka	2489	3529	4891	6150	7137
13	Kerala	4165	5637	2718	3462	4216
14	Madhya Pradesh	8928	10950	5428	6808	9677
15	Maharashtra	14147	17338	18691	22070	25807
16	Manipur	52	85	113	135	189
17	Meghalaya	482	563	702	847	987
18	Mizoram	222	307	248	387	398
19	Nagaland	10	24	49	51	61
20	Odisha	2608	3843	1808	3148	4798
21	Punjab	400	509	444	566	606
22	Rajasthan	3207	4011	2860	3032	3152
23	Sikkim	39	97	107	154	212
24	Tamil Nadu	2196	2711	3547	4531	5599
25	Telangana	1799	2507	2484	3284	3806
26	Tripura	359	411	481	569	649
27	Uttar Pradesh	13147	15938	14000	17161	23187
28	Uttarakhand	168	284	409	586	868
29	West Bengal	3047	4316	4159	6251	6251
	TOTAL STATE(S)	67383	85074	77549	99784	124060
30	A&N Islands	168	196	164	235	291
31	Chandigarh	57	45	1	2	8
32	D&N Haveli	17	23	16	21	38
33	Daman & Diu	11	17	20	23	30
34	Delhi	3884	4769	6255	7870	8406
35	Lakshadweep	1	6	10	17	26
36	Puducherry	31	75	128	177	209
	TOTAL UT(S)	4169	5131	6594	8345	9008
	TOTAL (ALL INDIA)	71552	90205	84143	108129	133068

Source: Crime in India

Note: Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been

used

STATEMENT REFERRED TO IN PART (a) TO (c) OF REPLY TOLOK SABHAUNSTARRED QUESTION NO.3171BY SHRI VISHNU DAYAL RAMREGARDING "Pending Cases of Child Sexual Abuse "TO BE ANSWERED ON 06.08.2021 indicating State/UT-wise Cases Pending Trial at the end of the year under Rape (Sec. 376 IPC) for Crime against Children during 2017-2019

SL	State/UT	2017	2018	2019
1	Andhra Pradesh	595	837	970
2	Arunachal Pradesh	111	129	151
3	Assam	797	820	888
4	Bihar	0	3	4
5	Chhattisgarh	1936	2290	1656
6	Goa	202	212	232
7	Gujarat	39	30	29
8	Haryana	138	43	23
9	Himachal Pradesh	444	580	662
10	Jammu & Kashmir	63	79	74
11	Jharkhand	35	73	127
12	Karnataka	5	5	5
13	Kerala	2960	3994	4594
14	Madhya Pradesh	5075	6241	5352
15	Maharashtra	374	368	358
16	Manipur	1	6	7
17	Meghalaya	43	48	52
18	Mizoram	0	21	38
19	Nagaland	12	15	15
20	Odisha	2991	2963	3027
21	Punjab	218	265	351
22	Rajasthan	1433	1930	2492
23	Sikkim	6	4	4
24	Tamil Nadu	0	4	5
25	Telangana	8	8	5
26	Tripura	2	2	2
27	Uttar Pradesh	2716	3519	3545
28	Uttarakhand	100	250	376
29	West Bengal	0	2	2
	TOTAL STATE(S)	20304	24741	25046
30	A&N Islands	28	38	37
31	Chandigarh	33	39	69
32	D&N Haveli	0	0	0
33	Daman & Diu	0	0	0
34	Delhi	248	241	229
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	309	318	335
	TOTAL (ALL INDIA)	20613	25059	25381

Source: Crime in India

Note: Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used